

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No. 6414 of 2019**

Pratima Sinha

... **Petitioner**

**-Versus-**

Vice Chancellor, Ranchi University, Ranchi & Others

... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. Samavesh Bhanj Deo, Advocate

For the Respondent-University : Mr. Anoop Kumar Mehta, Advocate

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05/25.06.2020. Heard Mr. Samavesh Bhanj Deo, learned counsel for the petitioner and Mr. Anoop Kumar Mehta, learned counsel for the respondent-University.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Notice upon respondents. Mr. Anoop Kumar Mehta, waives notice on behalf of respondent nos. 1, 2 and 3 and he seeks time to file counter affidavit.

Let notice be issued upon respondent no.4 by ordinary process as well as registered post with A/D, for which, requisites etc. must be filed within two weeks.

Learned counsel for the respondent-University is directed to file counter affidavit within four weeks.

Post this matter on 20.08.2020.

**(Sanjay Kumar Dwivedi, J.)**

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